

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

**CP(IB) No.661/7/HDB/2018
AND
IA(IBC) 55/2021 & Rst A (IBC) 8 /2024 in IA 430/2024 in IA 55/2021 in
CP(IB) No.661/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Mr. Umesh Purshottam Jethwani
(M/s. Meena Jewellers Pvt Ltd)

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 55/2021

Learned Counsel Ms Aishwarya, for applicant present through Video Conference.

Learned PCS Ms Devangi, for Respondent No.1 present physically.

Heard. **For orders on 19.06.2024.**

Rst A (IBC) 8 /2024 in IA 430/2024 in IA 55/2021

Heard. **For orders on 19.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)